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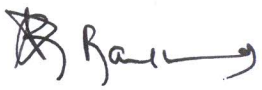
NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2017
NAME OF THE PETITIONER(S) : CHETTINAD CEMENT CORPORATION LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	JAWAHAR LAL A R. RAMANATHAN	Counsel for Petitioner	
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2)	Arachana for Thoniyambake Kamran	Counsel for Objectors	
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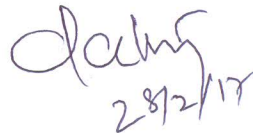
R. Kamran

P.C.S for
respondents


27/2/17

Gupta & Prati
Advocates
for Kalki

Counsel for Applicant/
objection


28/2/17

ORDER

Shri Jawaharlal, counsel for petitioner present. Representative appearing on behalf of ROC filed their submissions. Shri Manohar Gupta, counsel for objectors present. Shri R Kannan, PCS appearing on behalf of Shri Sithirai Anandan, shareholder present and sought time for filing rejoinder. Ms Archana, representing counsel for objector present and stated that she has not received the documents. Counsel for petitioner is directed to furnish necessary copies to the counsel for objectors to enable her to file reply before the next date of hearing to proceed further in this matter. Time extended at request for the counsel for shareholders to file rejoinder. Put up on **22.03.2017 at 10.30 A.M.**


(K.Anantha Padmanabha Swamy)
Member (Judicial)